

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-V

Item No.-205  
IB-1906/ND/2019  
C.A No- 181/C- V/ND/2020

IN THE MATTER OF:

M/s. Tech India Engineers pvt. Ltd.

....Applicant

Vs

M/s. Trihmpk Realty Pvt. Ltd.

....Respondent

SECTION

Under Section -9 of IBC, 2016

Order delivered on 08.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA  
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,  
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Adv. K.K. Tiwari

For the Respondent

: Adv. Gaurav Bahl

ORDER

Ld. Counsel for the CD/Respondent has put in appearance and seeks adjournment on the ground that the main arguing counsel is not available today. In pursuance to the order dated 17.12.2019 page no. 58 has been filed and the same is taken on record. None present on behalf of the petitioner. List the case for 20.01.2020.

SHI-

(K.K. VOHRA)  
MEMBER (T)

SHI-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)

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